

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 449 of 2020**

**IN THE MATTER OF:**

**Punjab National Bank**

**...Appellant**

**Versus**

**Amrit Hatcheries Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Ankur Mittal and Ms. Meera Murali, Advocate.**

**For Respondents: Mr. Anuj Singh and Mr. Anand Verma, Advocates with  
Mr. Bijay Murmuria, Liquidator for R-1.  
Mr. Ashish Choudhury, Mr. Shwetank Nigam, Mr. Dhruv  
Surana and Mr. Surya Kapoor, Advocates for R-2.  
Mr. Saurabh Kalia and Mr. Aaryan Sharma, Advocates  
for R-4.**

**With**

**Company Appeal (AT) (Insolvency) No. 504 of 2020**

**IN THE MATTER OF:**

**Haldiram Incorporation Pvt. Ltd.**

**...Appellant**

**Versus**

**Amrit Hatcheries Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Krishnendu Datta, Sr. Advocate with Mr. Abhay  
Gupta, Ms. Mehak Khurana and Mr. Sharad, Advocates.**

**For Respondents: Mr. Anuj Singh and Mr. Anand Verma, Advocates with  
Mr. Bijay Murmuria, Liquidator for R-1.  
Mr. Ashish Choudhury, Mr. Shwetank Nigam, Mr. Dhruv  
Surana and Mr. Surya Kapoor, Advocates for R-2.  
Mr. Ankur Mittal and Ms. Meera Murali, Advocates for  
R-3.**

**With**

*Cont'd..../*

**Company Appeal (AT) (Insolvency) No. 746 of 2020**

**IN THE MATTER OF:**

**Arun Kumar Gupta**

**...Appellant**

**Versus**

**Amrit Hatcheries Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Arik Banerjee and Mr. Abhishek Parmar, Advocates with Mr. Aurn Kumar Gupta, RP.**

**For Respondent: Mr. Anuj Singh and Mr. Anand Verma, Advocates with Mr. Bijay Murmuria, Liquidator.**

**O R D E R**  
**(Through Virtual Mode)**

**28.01.2021:** Heard further arguments of Mr. Krishnendu Datta, learned counsel appearing for Appellant in Company Appeal (AT) (Ins) No. 504 of 2020. Hearing on behalf of Appellant is concluded.

List these appeals for hearing further arguments of Mr. Ankur Mittal, learned counsel appearing for Appellant in Company Appeal (AT) No. 449 of 2020 on **15<sup>th</sup> February, 2021 at 2:00 PM**. Since three appeals are clubbed together, in the event of matter spilling over, this batch of appeals will also be taken up for concluding the arguments on 16<sup>th</sup> February, 2021 at 2:00 PM.

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Kanthi Narahari]**  
**Member (Technical)**

**[Shreasha Merla]**  
**Member (Technical)**

*am/gc*